## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH <u>CALCUTTA</u>

No.O.A.1118 of 1997 O.A.1119 of 1997 O.A.1393 of 1997

3.8.07

Present: Hon'ble Dr. A.R. Basu, Administrative Member

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Hon'ble Dr. D.K. Sahu, Judicial Member

O.A.No.1118 of 1997

Sarbani Prasad Mukherjee & Others

O.A.No.1119 of 1997

Amal Kumar Chatterjee & Others

O.A.No.1393 of 1997

Asish Bhusan Bhandari & Others

.....Applicants

## -VERSUS-

- Union of India service through the Secretary, Ministry of Finance, Deptt. of Revenue, New Delhi
- 2. Central Board of Excise & Customs, service through the Secretary, New Delhi
- 3. The Chief Commissioner of Customs, Customs House, 15/1, Strand Road, Calcutta -1
- 4. The Commissioner of Customs, Customs House, 15/1, Strand Road, Calcutta 1

.....Respondents

For the applicants

: Mr. S.K. Dutta, counsel

For the respondents

: Mr. M.S. Banerjee, counsel (in O.A.No.1118 and 1119 of 1997)

Ms. U. Sanyal, counsel(in O.A.1393 of 1997)

## ORDER

## Per Dr. D.K. Sahu, Judicial Member

All the above three original applications involve same questions of law and facts.

Accordingly common hearing has been made and as such a common order has been passed.

The applicants of the three cases have been recruited as Preventive Officers Gr.II
 OCustoms and Excise Department of Government of India within the period from 1957

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